

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 399 of 1993

6

New Delhi, this the 3rd day of July, 1997.

Hon'ble Mr. N. Sahu, Member(A)

Sandeep Kumar  
S/o Late Shri C.L. Devgun  
R/o Flat No.1055,  
Gulabi Bagh,  
Delhi (Presently employed as  
Lab. Asstt. in Govt. Girls Sr.  
Sec. School, Pataudi House,  
Darya Ganj, New Delhi -110 002) ...Applicant

(By Advocate : None)

Versus

The Delhi Administration, Delhi : Through

1. Chief Secretary,  
5, Alipur Road,  
Raj Niwas Marg,  
Delhi - 110 054
2. The Secretary,  
Department of Land & Buildings,  
Vikas Bhawan,  
Delhi Administration,  
Delhi
3. The Assistant Collector II,  
Misc. Recovery Room No. 9,  
Old Civil Supply Building,  
Tis Hazari,  
Delhi ... Respondents

(By Advocate : None)

ORDER (ORAL)

Hon'ble Mr. N. Sahu, Member(A)

On 23.05.1997 this case was fixed for hearing.

None was present on that day. It was adjourned to 01.07.1997. None was present on that day also. Same is the case on 02.07.1997 as well as today. It appears to be that the applicant is not interested in prosecuting this case.

OA is dismissed in default.

an esul  
( N. SAHU )  
Member(A)